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Title: Need to ensure adherence to protocol norms by civil servants towards Members of Parliament.

DR. UDIT RAJ (NORTH WEST DELHI): It has now become fashionable for bureaucrats and officials in public sector organizations to remain unreachable to Members of Parliament, even when multiple calls and messages are sent to their mobiles and landlines. For the last 20 days, I have been trying to reach the CMD of a defence sector PSU but to no avail. An IAS officer working as the Private Secretary to a Cabinet Minister pays scant regard to calls from MPs. I have brought both these instances to the attention of the concerned Ministers. Such activities are not only a breach of protocol and DOPT instructions but are also a clear affront to the dignity of the House and the people we represent. Such instance should not be taken lightly and instructions should be issued to the executive with clear provisions to deal with such violations.